NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 28.08.2019 NOTICE

Take notice that the following matters listed on 29.08.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition Appeal (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	Balaji Subramanian-R1 Neha Mishra (R2 - R5)
2.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commissin of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)
3.	Transfer Original Petition (AT) (MRTP) No. 01 of 2017 (Old RTPE No. 89/2001)	Suneja Tower- II Flat Owners Welfare Association Vs. Suneja Tower Pvt. Ltd &Ors.	Pramod K. Sharma	Aditya Narain Gaurav Sharma
4.	Review Application No. 03 of 2019 in Comp. App. (AT) No. 168 of 2017	Sibi C. K. Vs. Vijaya Hospitality & Resorts &Ors.	RajendraSinghvi	Gopinath Menon
5.	Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Limited Vs. Competition commission of India & Anr	H.S. Chandhoke	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India
6.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	Jk cement limited vs. Competition commission of india & Anr.	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.

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By Order -sd/-

Registrar